

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No.RJS/Estt./11/2021

Date:-22.02.2021

Pursuant to Rule 7 read with Schedule-III of the Rajasthan Judicial Service Rules, 2010, it is notified that in the Civil Judge Cadre, 31 Vacancies have been determined for the year 2021 (Upto December, 2021) which are categorized in the following manner :-

Total No. of Vacancies	General	Reserved for					Specially abled persons with Benchmark Disabilities
		SC	ST	OBC	EWS	MBC	
31	14 Out of which 04 posts for women. Out of 04 posts reserved for women, 01 post for widow	04 Out of which 1 post for women	03 Out of which Nil post for women	06 Out of which 01 post for women	03 Out of which Nil post for women	01 Out of which Nil post for women	Out of 31 Vacancies, 01 post for (d)* (i) autism, intellectual disability, specific learning disability and mental illness; (ii) multiple disabilities from amongst persons under clauses (a) to (d) including deaf- blindness in the posts identified for each disabilities

Note:- The reservation for widow and divorcee will be in the ratio of 80:20 as per rule 10(3) of RJS Rules, 2010.

*As per Circular No.7(2)Karmik/K-2/2019 dated 29.08.2019, issued by the Government of Rajasthan.

BY ORDER,


REGISTRAR GENERAL